

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No.278/2024

THE STATE OF WEST BENGAL

Petitioner(s)

VERSUS

SECRETARY TO THE GOVERNOR OF WEST BENGAL & ANR.

Respondent(s)

Date : 26-07-2024 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Jaideep Gupta, Sr. Adv.
Ms. Astha Sharma, AOR
Mr. Amit Bhandari, Adv.
Mr. Nipun Saxena, Adv.
Ms. Anju Thomas, Adv.
Ms. Mantika Haryani, Adv.
Mr. Bhanu Mishra, Adv.
Mr. Riddhi Bose, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Liberty to implead the Union government through the Ministry of Home Affairs as third respondent. The amendment be carried out during the course of the day.
- 2 Issue notice to the first and the newly impleaded respondents, returnable in three weeks.
- 3 List the Petition on 20 August 2024.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar